

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 19/09/2017

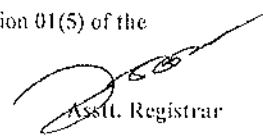
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71090/2017-SM[BR] dated 14/09/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

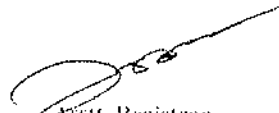
Application	Appeal	Name and Address of Appellant
1	ST/70501/2017	B K Agarwal Kot Bazar Rath HAMIRPUR UTTAR PRADESH
		Name and Address of Respondent
2		C.C.E. & S.T.-Kanpur 117/7...SARVODYA NAGAR, KANPUR, UTTAR PRADESH-208005

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Copy To

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- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. II

APPEAL No.ST/70501/2017-ST[SM]

(Arising out of Order-in-Appeal No.25-30/ST/APPL/KNP/2017 dated 23/01/2017 passed by Commissioner of Customs & Central Excise (Appeals), Noida)

M/s B.K. Agarwal

Appellant

Vs.

Commissioner of Central Excise & S.T., Kanpur

Respondent

Appearance:

None

Shri Mohammad Altaf, Assistant Commissioner (AR),

for Appellant
for Respondent

CORAM:

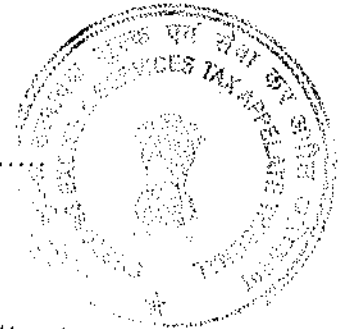
Hon'ble Mr. Ashok Jindal, Member (Judicial)

Date of Hearing : 14/09/2017

Date of Decision : 14/09/2017

FINAL ORDER NO. 71020/2017.....

Per: Ashok Jindal



None appeared on behalf of the appellant nor any compliance report has been placed on record.

2. The brief facts of the case are that the application of appellant for condonation of delay was allowed, subject to the condition that appellant shall deposit a sum of Rs.3,000/- (Rupees Three Thousand) in the 'Prime Minister National Relief Fund' within a period of 7 days and the date of compliance was fixed on 14.09.2017.

Ashok Jindal

3. Today when the matter was called, no compliance has been placed on record. In these circumstances, appeal is dismissed for non compliance of the Miscellaneous Order No.70270/2017 dated 04.09.2017.

(Dictated in Court)

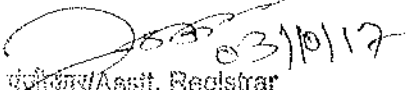
Sd/-

(Ashok Jindal)

Member(Judicial)

akp

प्रमाणित प्रति/Certified True Copy


सहायक रजिस्ट्रार/Asst. Registrar
सी.एस.टी.ए.ओ., उच्च न्यायालय एवं सेवा कर
अधीन अतिरिक्त/ (C.E.S.T.A.T.)
38, एम.जी.मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001